

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.09
I.A.Nos.137/2021, 623/2023 in
C.P.(IB)No.14/BB/2018**

IN THE MATTER OF:

M/s. Reliance Nippon Life Asset Management Limited and Anr. ... Petitioner
Vs.

M/s. Biodiversity Conservation India Private Limited ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in I.A.137/2021	:	Ms. Geethika M.A
For the Applicant in I.A.623/2023	:	Shri Abhijit Atur with Ms. Athulya M.P.
For the Respondent in I.As.137/2021 & 623/2023	:	Ms. Sithara Saran

ORDER

1. Heard the Ld. Counsels appearing for the parties.
2. List the case before the Regular Bench on **04.09.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi